GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:7226 ANSWERED ON:21.05.2012 TRADE AGREEMENT WITH JAPAN Choudhary Shri Bhudeo;Ponnam Shri Prabhakar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether a Comprehensive Economic Partnership Agreement (CEPA) for free trade has formally been signed between India and Japan;

(b) if so, the details thereof;

(c) the details of trade carried out between both the countries during each of the last three years, value-wise alongwith the total revenue generated from such trade;

(d) whether India has initiated any economic dialogue with Japan recently;

(e) if so, the details thereof and the outcome thereof; and

(f) the details of the visits made by the representatives of the Indian Government to negotiate and finalise the trade agreement during the said period?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) Yes Madam, a Comprehensive Economic Partnership Agreement (CEPA) with Japan was signed on 16th February 2011. This Agreement came in to force from 1st August, 2011.

(b) The Agreement is most comprehensive of all the agreements concluded by India so far as it covers more than 90% of the trade. The agreement covers Goods, Services, Rules of Origin, Movement of Natural Persons, Telecom, Financial services, Investment, IPRs, Government Procurement, Sanitary and Phytosanitary Measures, Customs Procedures and Cooperation in other Areas.

(c) The details of the trade carried out between India& Japan during the last three years are given below:-

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Value in USD Million.
Year 2009-10 2010-11 2011-12(April-Jan
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Export to Japan 3613.32 5088.21 4979.52 Import from Japan 6722.51 8627.54 9791.60 Total Trade 10335.83 13715.75 14771.12

Source DGCI&S

The information on total revenue generated from the aforementioned trade is being collected.

(d) Yes Madam, the second India-Japan Ministerial Business -Government Policy Dialogue was held in New Delhi on 30th April 2012.

(e) The policy Dialogue was co-chaired by the Commerce, Industry & Textile Minister from Indian side and Minister of Economy Trade and Industry of Japan from Japanese side. This dialogue was attended by senior government officials and leaders of business organizations from both the countries. The dialogue discussed issues for moving forward on investments and sustainable development with a thrust on innovation and introduction of cutting edge technology in manufacturing and infrastructure development in the country.

(f) The negotiations for a CEPA with Japan were commenced in January, 2007 and the same were concluded in September, 2010.Indian delegation led by Joint Secretary FT(NEA) visited Tokyo during September, 29-1st October, 2009 for the 12th Meeting of India-Japan Joint Task Force. The delegation again visited Tokyo for an informal meeting on 7th & 8th July to resolve the pending issues in India-Japan Negotiations for CEPA. For the 14th meeting of India-Japan JTF, a delegation led by Commerce Secretary visited Tokyo during 8-10 September,2010. The Negotiations were concluded in this meeting. Thereafter a delegation led by Director

FT(NEA) visited Tokyo during 22-24 September for legal Scrubbing of the text of CEPA. The Agreement was signed by Commerce & Industry Minister on 16th February, 2011 in Tokyo.